

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 46/CB/2022, IA (IB) No. 217/CB/2023,
 IA (IB) No. 231/CB/2023, IA (IB) No. 6/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Medilloyd Medicament Pvt. Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Rajjeet Roy, Adv. }
 Mr. S. Sourav, Adv. } For HDFC
 Mr. Umesh Ch. Sahoo, Adv.

For Respondent (s)

Mr. Soumya, Adv.

ORDER

IA (IB) No. 6/CB/2024:

This application has been filed under Section 60(5) of IBC R/w Rule 11 of NCLT Rules, 2016 by the RP for seeking impleadment of Suspended Board of Directors as respondents in IA(IB) No. 217/CB/2024. Ld. counsel Mr. Umesh Ch. Sahoo appears for the applicant/RP. Ld. Counsel Mr. Soumya appearing for the proposed parties represented that he already filed Vakalatnama on 28.02.2024 but his name is not printed in the Cause List. Registry is directed to verify it and print the name of the counsel for the respondent in the Cause List. List the matter on 30.04.2024.

IA (IB) No. 217/CB/2023:

Ld. Counsel Mr. Umesh Ch. Sahoo appears for the applicant/RP. Ld. Counsel Mr. S.K. Aziz appears for the first respondent. Ld. Counsel Mr. S. Sourav appearing for the second respondent i.e., HDFC wants time to file Vakalatnama. Hence, a week time is granted to file Vakalatnama and two weeks' time is granted to file reply. Second respondent represented that he has not received the copy of the petition. Applicant counsel is directed to serve the copy of the application to the second respondent Mr. S. Sourav on his email ID. Impleading application IA(IB) No. 6/CB/2024 is pending. List the matter on 30.04.2024.

Sd

Sd

IA (IB) No. 231/CB/2023:

This application has been filed under Section 33 (1) of IBC for Liquidation by Resolution Professional. Ld. Counsel Mr. Umesh Ch. Sahoo appears for the applicant/RP. IA (IB) No. 217/CB/2023 is pending. List the matter on 30.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)